## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 24/BB/ 2017	<b>-</b>	Hearing	Section- 8 & 9 of I&B Code	STULZ-CHSPL (India) Pvt. Ltd. Vs. Teekays Interior Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
]:	AKHILA MS for A A	Ms Stulz-Chapl (India) Put Ltd.	JIJ.
2	8095677366 SHASHI KEERTHISN for Jupondust	corporate Deslor	Mut fulleris

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner requested time to file rejoinder.

Time extended till 04.10.2017.

MEMBER (J)

MEMBER (T)